

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306
IB-143/ND/2020

IN THE MATTER OF:

Mr. Udaivir Singh

Vs

M/s Keep in Touch Clothing Pvt. Ltd. & Anr.

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 11.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant : Adv. Sikander, Adv. Meenu Chaudhary
For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and seeks time to file supplementary affidavit in order to bring tracking report on record. Let the same be filed. List the case on **27.02.2020**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)